

COURT – I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.72 of 2012

Dated : 28th August, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

North Eastern Electricity Power Corpn. Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen
Ms. Shikha Ohri

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Sakie Jakharia for R-2

ORDER

Mr. Sanjay Sen will be filing the Written Submissions by tomorrow in the Registry after serving copy on the other side.

Mr. Buddy A. Ranganadhan seeks some time to file the reply-Written Submissions. Accordingly, he is permitted to file the same on or before 31.08.2012 after serving copy on the other side.

Post the matter for further submissions on **31.08.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vs